

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE
Present :- Sri.K.Anil Kumar, Addl District
Judge-I / District Judge (Incharge)

Sub :- Estt - District Court, Kozhikode - Promotion , transfer & posting of members of staff - Orders - Issued.
Ref: - Retirement of Smt.Radhika.A , Fair Copy Superintendent, O/o Motor Accidents Claims Tribunal, Vatakara.

ORDER NO. A1- 22/2022

Kozhikode, Dated :03.06.2022

The following Order of Promotion transfer and posting of members of staff is issued.

1. Sri.Sunil Kumar.N.K (PEN 585976), Selection Grade Typist (Acting as Fair Copy Superintendent) Sub Court Koyilandy is promoted as Fair Copy Superintendent transferred and posted as such to O/o Motor Accidents Claims Tribunal, Vatakara in the existing vacancy.

Sd/-

DISTRICT JUDGE(Incharge)

To

1. The Sub Judge, Koyilandy.

Copy to

1. The Court Manager, District Court, Kozhikode.
2. The Junior Supdts. II/III/ IV, DSA, District Court, Kozhikode.
3. The Secretary, KCJSO, District Committee, Kozhikode.
4. The Secretary, KDJECCS Ltd. Kozhikode.
5. The File.
6. The Proceedings file.

// True Copy / Forwarded / By Order //

Sheristadar